

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 1043
ANSWER DATE 31.07.2024

SVAMITA SCHEME

1043. SHRI HARIS BEERAN:

Will the Minister of PANCHAYATI RAJ be pleased to State:

(a) whether Government has taken any steps to use drones for land mapping under the Survey of Village Abadi and Mapping with Improvised Technology (SVAMITA) scheme; and

(b) if so, the State-wise details, number of revenue villages where drone surveys have been conducted and property documents issued?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

(a) The Central Sector Scheme “SVAMITVA” aims to provide the ‘Record of Rights’ to household owners possessing houses in inhabited areas (Abadi) in villages with issuance of legal ownership rights (Property cards). Under the scheme, the land parcels in rural inhabited area of all the villages of the country are surveyed using drone technology. It is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, State Revenue Department, State Panchayati Raj Department and Survey of India (SoI). States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme.

(b) So far, 31 States/UTs have signed MoU with SoI for implementation of SVAMITVA Scheme (**details annexed at Annexure-I**). The State-wise details of number of villages where drone surveys have been conducted and property documents issued are attached at **Annexure II**.

Annexure I

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 1043 answered on 31.07.2024 regarding 'SVAMITVA Scheme'.

State-wise status of MoU between State and Survey of India under the SVAMITVA scheme

S. No.	State/UT	Date of Signing MoU
1	Karnataka	Already had MoU with SoI
2	Madhya Pradesh	Already had MoU with SoI
3	Maharashtra	Already had MoU with SoI
4	Haryana	08-May-19
5	Uttarakhand	03-Jun-20
6	Uttar Pradesh	08-Jun-20
7	Punjab	02-Jul-20
8	Rajasthan	15-Jul-20
9	Andaman & Nicobar	27-Jul-20
10	Andhra Pradesh	08-Dec-20
11	Chhattisgarh	23-Dec-20
12	Odisha	05-Feb-21
13	Lakshadweep	12-Apr-21
14	Kerala	20-Apr-21
15	Tripura	26-Apr-21
16	Arunachal Pradesh	11-May-21
17	Gujarat	21-May-21
18	Ladakh	25-May-21
19	Himachal Pradesh	27-May-21
20	Daman & Diu and Dadra & Nagar Haveli	31-May-21
21	Assam	21-Jun-21
22	Jammu & Kashmir	17-Jun-21
23	Manipur	21-Jun-21
24	Mizoram	08-Jul-21
25	Jharkhand	14-Jul-21
26	Puducherry	22-Jul-21
27	Sikkim	23-Aug-21
28	Goa	26-Aug-21
29	Tamil Nadu	02-Nov-21
30	Telangana	19-Apr-22
31	Delhi	26-Apr-22

Annexure II

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 1043 answered on 31.07.2024 regarding 'SVAMITVA Scheme'.

State-wise status progress under the SVAMITVA scheme

(As on 19th July 2024)

S. No.	States/UTs	Notified Villages for survey	Drone Flying completed villages	Property Cards prepared (villages)	Number of Property Cards prepared
1	A&N Islands	186	186	141	7,409
2	Andhra Pradesh	13,364	13,280	1,128	5,52,848
3	Arunachal Pradesh	5,484	2,367	0	0
4	Assam	1,074	946	0	0
5	Chhattisgarh	15,791	15,791	1,384	1,84,515
6	Dadra & Nagar Haveli and Daman & Diu	80	80	75	4,397
7	Delhi	31	31	0	0
8	Goa	410	410	410	6,72,646
9	Gujarat	13,132	13,014	3,396	7,96,255
10	Haryana	6,260	6,260	6,260	25,15,646
11	Himachal Pradesh	15,196	13,621	124	2,737
12	Jammu and Kashmir	4,590	4,143	616	18,444
13	Jharkhand	757	240	0	0
14	Karnataka	30,715	13,897	3,277	9,37,829
15	Kerala	1,415	594	0	0
16	Ladakh	232	232	111	7,575
17	Lakshadweep Islands	10	10	0	0
18	Madhya Pradesh	43,014	43,014	26,402	33,87,137
19	Maharashtra	37,819	37,209	12,813	19,78,332
20	Manipur	3,856	209	0	0
21	Mizoram	550	271	9	1,155
22	Odisha	3,054	2,709	43	1,500
23	Puducherry	96	96	92	2,801
24	Punjab	11,718	9,929	100	16,164
25	Rajasthan	36,310	35,652	6,695	4,53,392
26	Sikkim	1	1	0	0
27	Tamil Nadu	3	3	0	0
28	Telangana	5	5	0	0
29	Tripura	898	14	0	0
30	Uttar Pradesh	90,908	90,908	60,081	85,17,595
31	Uttarakhand	7,441	7,441	7,441	2,78,229
	Total	3,44,400	3,12,563	1,30,598	2,03,36,606